

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE DEPARTMENT OF PERSONNEL (SHRI RAM NIWAS MIRDHA): (a) Three.

(b) and (c). Yes. Two of these posts were advertised by the Union Public Service Commission as reserved, for Scheduled Tribes candidates but no candidate belonging to the Scheduled Tribes was available hence these two posts were filled on an *ad hoc* basis.

(d) One post was filled after advertisement by Union Public Service Commission from a non-Scheduled Castes/Tribes Officer. Out of the remaining two, one post was circulated to all Ministries and the other post was filled up by promotion. These *ad hoc* arrangements have been continued pending finalisation of the Recruitment Rules, which are still under consideration of the Union Public Service Commission. As soon as the Recruitment Rules are finalised, action would be taken to fill in these posts on a regular basis in accordance with the provisions made in the Recruitment Rules and the orders in regard to reservation of posts for Scheduled Castes and Scheduled Tribes.

**Allegation against the Director,  
Regional Research Laboratory,  
Jorhat, Assam**

5079. SHRI TARUN GOGOI: Will the Minister of SCIENCE AND TECHNOLOGY be pleased to state:

(a) whether the Government have taken note of the serious allegations made against the Director, Regional Research Laboratory, Jorhat, Assam in the Assam Assembly; and

(b) if so, the steps taken against the Director?

THE MINISTER OF INDUSTRIAL DEVELOPMENT & SCIENCE AND TECHNOLOGY (SHRI C. SUBRAMANIAM): (a) Government have seen a Press Report.

(b) The views expressed in the Assam Assembly were presumably the personal views of the Members concerned. The points raised mainly relate to the recruitment policy of the laboratory. The appointments in the Regional Research Laboratory (RRL), Jorhat are made in accordance with the rules and procedure prescribed in the Rules and Regulations and Bye-laws of the CSIR, a copy of which is available in the library of Parliament. The position has been explained to the Chief Minister of Assam.

**Preferential weightage being given to  
I.A.S. Officers over other Central  
Service Officers**

5080. SHRI S. C. SAMANTA: Will the PRIME MINISTER be pleased to state.

(a) whether a preferential weightage of two years is being given to I.A.S. officers over other Central Service Officers for posting as Deputy Secretaries, Directors and Joint Secretaries; if so, the basis for this;

(b) whether a copy of the order will be laid on the Table; and

(c) whether representations have been received against this discriminating practice; if so, the action taken or proposed to be taken on those representations?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE DEPARTMENT OF PERSONNEL (SHRI RAM NIWAS MIRDHA): (a) to (c). Appointments to posts of Deputy Secretary, Director and Joint Secretary are made on the recommendation of the Central Establishment Board/Senior Selection